

[Sh. Hamendra Singh Banera]

that after the National Front Government came into power, they have taken steps to curb the terrorist activities, and built pressure on terrorists. They have increased their activities in retaliation.

Mr. Chairman, Sir, Pakistan had been misguiding innocent people and providing training to them. After training, it had been sending them back to India at that time, there was State Assembly in Kashmir. No attention was paid to such activities during those days. But now, after imposition of President's rule in the state, attention was paid and when strong action was taken it met with slitt resistance and counter resurgence. That is how the situation in Kashmir appears to be very critical today and in order to deal with the above situation, the Armed Forces (Jammu & Kashmir) Special Powers Bill, 1990 has been brought forward in the House.

Mr. Chairman, Sir, today, when we talk of terrorist activities in Jamu & Kashmir, we should be above party politics. We must have faith in the people of Kashmir. Have we made efforts after independence to protect the cultural heritage of Kashmirs to maintain their secular structure which is a characteristic of Kashmirires? Did we win their confidence? We have been saying here time and again that Article 370 would be removed very soon. This has created a feeling of distrust among them and the present terrorist activities are the direct outcome thereof.

Sir, the Kashmiris have their own cultural heritage. The Government have not made efforts to protect it. As a result, the feeling of distrust against India has been increasing among them. They have their own concept in this regard. Every state has have own language and culture which should be protected. Bngal has its own language and culture; Mewar has its own culture. Similarly Gujarat has its own language and culture. Tamil Nadu and other states have their own cultural heritage. The people of those states are proud of it. Then why we raise our fingers on Kashmir only?

16.00 hrs.

They demand that they should have the right to prevent anybody who interferes in

their cultural heriage. Sir, during the Congress rule, when Congress Party was in power at the Centre, no concrete effort was made to solve the problems of Kashmir. Today, I would like to say that it is a result of the manner in which the Home Minister has won the confidence of Kashmiris and created a sense of confidence among them, that for the first time one thousand youths have applied for joining B.S.F. Was it ever thought to recruit Kashmiris in the B.S.F. or the C.R.P.F. during the Congress rule? It is for the first time that one thousand Kashmiri youth have made application to join the B.S.F. The need of the hour is that Government should pay more attention towards the youths of Kashmir who have been misguided, whose economic condition is deteriorating. A rapid industrialisation is taking place in Kashmir. The Government should make all out efforts to create a sense of confidence among the Kashmiris, so that they may consider themselves as an integral part of India.

16.02 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

Thanks for giving me an opportunity to speak.

16.02 1/2 hrs.

STATEMENT BY PRIME MINISTER

Firing by Pakistani forces at Indian posts in Machhal sub-sector of kupwara sector the line of control in Jammu and Kashmir

THE PRIME MINISTER (SHRI VIWSH-WANATH PRATAP SINGH): Sir, the Kupwara Sector, on the Line of Control in Jammu & Kashmir, is one of the areas in which there have been continued attempts at infiltrations by Pakistan trained terrorists in recent months.

The Machhal sub-Sector, within the Kupwara Sector, is situated opposite village Kel in Pakistan Occupied Kashmir. Recently, our troops noted an intrusion in this area. On 12th August, 1990 our troops took appropri-

ate action and eliminated this intrusion. The Pakistani Army attempted to interfere with these operations, using heavy weapons, including mortars and artillery. However, our troops succeeded in entirely clearing this area of the intrusion.

This incident was reported by the Pakistani media as an attack launched by our troops on their posts in that area. This was refuted by us.

After a lull, the Pakistani forces commenced artillery fire at a r of our posts in the Machhal sub-Sector, from 20th August. Our troops in the area retaliated with appropriate fire. The exchange of fire is continuing, confined to this sub-Sector.

As per the existing arrangements, Directors General, Military Operations of the two countries are in touch with each other. There is no cause for any undue concern since we trust that these localised incidents will be contained and the situation diffused. Our forces are fully prepared to effectively deal with an eventuality.

It is our sincere hope that there will be no recurrence of such incidents and that the Government of Pakistan will realise the need to fully abide by the Simla Agreement. This would be in keeping with the dialogue which we have initiated with the Government of Pakistan.

16.06 hrs.

STATUTORY RESOLUTION REGARDING APPROVAL OF PRESIDENT'S PROCLAMATION IN RELATION TO THE STATE OF JAMMU AND KASHMIR;

STATUTORY RESOLUTION REGARDING DISAPPROVAL OF THE ARMED FORCES (JAMMU AND KASHMIR) SPECIAL POWERS ORDINANCE, 1990 AND ARMED FORCES (JAMMU AND KASHMIR) SPECIAL POWERS BILL —
 CONTD.

[English]

MR. DEPUTY-SPEAKER: Now, Dr. Thambi Durai.

DR. THAMBI DURAI (Kurur): Mr. Deputy Speaker, Sir, now we are discussing about Jammu and Kashmir and the Government has moved the resolution for the approval of the proclamation issued under Article 356 of the Constitution in relation to the State of Jammu and Kashmir. (*Interruptions*)

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Sir, I have given notice of Calling Attention Motion and Hon. Speaker had told me this morning that I could ask question after the statement was made.

MR. DEPUTY-SPEAKER: You cannot ask question on the statement. If you want a discussion, I will look into it.

SHRI MADAN LAL KHURANA: I have already given a notice. It is a very important matter. When I raised this matter in the morning I was told that my notice for Calling Attention was already there. However, I could seek clarification after the statement made by the Prime Minister.

MR. DEPUTY-SPEAKER: I had given time to you to speak on an earlier occasion and questions were also asked after the statement but the rules and the practice of this House do not permit asking of question after the statement made by the Prime Minister. Such practice is there in Rajya Sabha. If the hon. Member so desire a discussion can be held on it later on. We would look into it as to how that can be done.

[English]

DR. THAMBI DURAI: For the past 40 years we have been facing this problem in Jammu and Kashmir. Just now our Prime Minister also told how Pakistan is creating lot of problems for us. We have to consider the problem of Jammu and Kashmir in two aspects. One is because of the neighbouring country is creating problem for us and also how our Government is tackling the Jammu and Kashmir issue is another important